

2021
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 4396 –A

Dated, Calcutta, the 07th October, 2021

From : Md. Shabbar Rashidi,
Registrar (Judicial Service)
High Court, appellate Side,
Calcutta

To : (1) The District Judge of (i) Uttar Dinajpur, (ii) Jalpaiguri,
(iii) Darjeeling, (iv) Howrah, (v) Paschim Bardhaman, (vi) Purba
Bardhaman, (vii) Purulia, (viii) Jhargram, (ix) Bankura, (x) Dakshin
Dinajpur, (xi) Nadia, (xii) Paschim Mednipur, (xiii) North 24-Parganas,
(xiv) Hooghly, (xv) Murshidabad, (xvi) Malda, (xvii) Cooch- Behar,
(xviii) Purba Medinipur, (xix) South 24-Parganas, (xx) Birbhum, (xxi)
Andaman & Nicobar Islands, (xxii) Kalimpong

(2) Chief Judge, City Civil court, Calcutta
(3) Chief Judge, City Sessions Court, Calcutta
(4) Chief Judge, Presidency Small Causes Court, Calcutta

Sub : Duty Roster of WBJS Officers for holding Vacation Court in the different
Judgeships of West Bengal during Puja Vacation, 2021.

Sir,

With reference to the above, I am directed to convey that the Hon'ble court has been pleased to approve the schedule of holding proposed Vacation Courts/ Roster Duty of WBJS officers including Judicial Magistrates under your judgeship during the Puja Vacation, 2021.

The Hon'ble Court is pleased to direct further that the Judicial Officers save and except on those dates as per schedule who are even detained for "stand by" duty, may be permitted to leave station unless exigency of situation necessitates detaining one or more of them for unforeseen circumstances under intimation to the Hon'ble Court by e-mail.

The officers leaving station may be directed to furnish contact address and telephone number to the Hon'ble Court, if not already furnished.

Strict compliance with the Court's Order should be ensured and no further change in roster Duty will be granted.

Yours faithfully,


Registrar (Judicial Service)